

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/350/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGESAN

NAME OF THE RESPONDENT(S)

: RMA METALS & ALLOYS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. P. Jesus Mons Fan G. Jeonge Raja Selvan

Respondents

VI. 7

2. N.A.S. Richard

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## **ORDER**

Counsel representing both the parties are present. Both the counsel stated that there is a chance of settling the matter with the petitioner and sought time for reporting the outcome. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)